

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 824/97

Date of Order: 2.7.97

BETWEEN :

1. M.Suresh	9. Syed Yousuf
2. Syed Abdul Hameed	10. A.Krishna
3. G.R.V.Sai	11. K.Vishwanatham
4. R.N.Ramachander	12. Md.Abdul Hai
5. S.P.Venkatesham	13. Mir Iqbal Ali
6. M.Soloman	14. P.Satyanarayana
7. Md.Dawood	15. K.Shankaraiah
8. Md.Jahangiruddin	.. Applicants.

AND

1. The General Manager, S.C.Railway, Rail Nilayam, Secunderabad.	
2. The Divisional Railway Manager, Hyderabad Division (MG), S.C.Rly., Secunderabad.	
3. The Divisional Mechanical Engineer, Hyderabad Division (MG), S.C.Rly., Secunderabad.	.. Respondents.

Counsel for the Applicants .. Mr.P.Krishna Reddy
Counsel for the Respondents .. Mr.V.Rajeswara Rao

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

JUDGEMENT

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr. K.V.Rama Rao for Mr. P.Krishna Reddy, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

2. There are 15 applicants in this OA. They are presently working as Diesel Assistants, South Central Railway, Hyderabad. They are aggrieved by the provisional seniority list issued vide memo No.YP/731/EIR/HYB/SC, dt. 25.1.96 (A-2 Pages-12 to 20 of the OA). The applicants have submitted a joint representation dt. 25.2.96 to R-2 (A-1). The applicants have submitted that representation in time. But no reply has been issued to that joint representation.

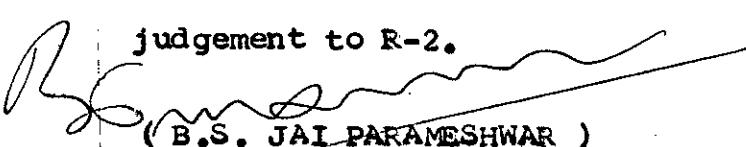
3. The present OA is filed praying for a direction to revise the seniority list dt. 25.1.96 as requested in their representation and proceed further on the basis of the revised list.

4. As the representation of the applicants against the provisional seniority list is not yet disposed of, The respondents are directed to dispose the joint representation in accordance with law and then only proceed further on the basis of the final seniority list.

5. The applicants, if aggrieved by the final seniority list they are at liberty to take such action as available to them under law.

6. With the above direction the OA is disposed of at the admission stage itself. No costs.

7. Registry should send a copy of the OA along with judgement to R-2.


(B.S. JAI PARAMESHWAR)
Member (Judl.)

27-92


(R.RANGARAJAN)
Member (Admn.)

Dated: 2nd July, 1997

(Dictated in Open Court)

sd

s


D.R.(J)

Copy to:

1. The General Manager, South Central Railway, Railnilayam, Secunderabad.
2. The Divisional Railway Manager, Hyderabad Division(MG), South Central Railway, Secunderabad.
3. The Divisional Mechanical Engineer, Hyderabad Division(MG), South Central Railway, Secunderabad.
4. One copy to Mr.P.Krishna Reddy, Advocate, CAT, Hyderabad.
5. One copy to Mr.V.Rajeswara Rao, Addl.CGSC, CAT, Hyderabad.
6. One copy to D.B(A), CAT, Hyderabad.
7. One duplicate copy.

VLKR

25/7/97

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED

25/7/97

ORDER/JUDGEMENT

M.A. ✓ R.A./C.A. NO.

in

D.A. NO. 824/97

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

Copy of the
order along
with judgment

YLR

II Court.

